

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated 24.8.2000

Order pronounced in the open court
Vide separate sheets attached to the record.
As per observation and direction made
in order dated 24.8.2000, Original
Application is disposed of, but without
any order as to costs.

[Signature]
Vice-Chief Justice
Member (J)

Copies as and
mailed
to the court
for records.

[Signature]
28.8.00

[Signature]
28.8.00